## Government of Punjab

## Department of Social Security and Women & Child Development (Social Security Branch)

## NOTIFICATION

No.5/15/2001-188(388)/ 3015

In exercise of the powers conferred by section 27(1) of the Juvenile Justice (Care and Protection of Children) Act. 2015 and all other powers enabling him in this behalf, the Governor of Punjab, in continuation of Notification No.5/15/2001-1SS/1281552, dated 26.07.2018, is pleased to appoint Chairpersons and Members of Child Welfare Committees in following districts of the State in relation to child in need of care and protection under this Act as under:-

Sr.	District	Post/Design	Name/Father's	Father's/Husb	Address
No		ation	Name	and Name	
01	Amritsar	Chairman	Sh. Paramjit	Sh. Amarnath	46-C, Kashmir
			Kumar		Avenue. Mata
					Kaula Marg,
					Amritsar.
02	SBS Nagar	Chairman	Sh. Gurmeet	Sh. Partap	Vill-Majara Kalan
			Singh Saran	Singh	P.O. Jandla, SBS
					Nagar-144514.
03	Bathinda	Chairman	Sh.Bikramjeet	Sh. Ramesh	Kothi No.690.
	İ		Gupta	Chander Gupta	Model Town,
Ì					Phase No.3
					Bathinda.
04	Hoshiarpur	Chairman	Sh. Rajesh	Sh. Tara Singh	Vardan House.
1		1	Kumar Bhagat		Hari Nagar,
					Hoshiarpur

Sr.	District	Post/Designation	Name	Father's/Husband	Address
No.	d.			Name	
01	Pathankot	Member	Sh. Jasbir	Sh. Santokh	Vill- Talwandi,
			Singh	Singh	P.O. Dina
					Nagar, Tehsil-
					Dina Nagar,
			,		Gurdaspur
02	SBS	Member	Ms. Yogesh	Sh. Nirmal	House
	Nagar		Kumari	Chand	No.157/11,
					Deol Nagar,
					Jalandhar
03	Faridkot	Member	Ms. Sukhdeep	Sh. Manjinder	House no. E-
			Kaur	Singh Brar	XII-153.
					Opposite
					Sadar Thana,
					Harindera
					Nagar,
					Faridkot
			Sh. Som Nath	Sh. Achhru Ram	House
					No.501, Stree
					No.03, Jaspal
					Colony.
04	Patiala	Member			Nabha, Patiaia
			Sh. Pritpal	Sh. Darshan	# 183, Street
			Singh	Singh	No.6, Jujhar
					Nagar, Patiala
			Ms. Gurneer	Sh. Amarjit Singh	H.No. 36-G.
			Kaur Sahni	Sahni	Sai Vihar,
					Majithia
					Enclave,
					Patiala

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				#2178,	
0 = 0	Member	Ms. Neelam	Sh. Ashwani	- 7.	
05 Roopnagar		Dang/Vij	Kumar Vij	Chhota Khera,	
		Dang		W. No.13,	
				Roopnagar	
	Member	Ms. Sunita Kumari	Sh. Balbir Singh	Kailash Nagar,	
06 Fazilka				Gali No. 5,	
				Fazilka	
			1 11 1-12 06	Child Welfare	

2. The tenure of the Chairperson and Members of Child Welfare Committees will remain till the tenure of the Committee/Board i.e 22.07.2021.

Dated, Chandigarh,

08th December, 2020

Raji P. Shrivastava

Principal Secretary, Govt. of Punjab

Department of Social Security and Women

& Child Development.

Endst. No.5/15/2001-185(355)/ 3016- 3023

Dated, Chandigarh: 9/2/2020

A copy is forwarded to the following for information and necessary action:-

- 1) The Chief Secretary to Govt. of Punjab
- 2) The Additional Chief Secretary to Govt. of Punjab, Department of Home Affairs & Justice.

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The Registrar, Punjab and Haryana High Court, Chandigarh.

4) The Secretary to Govt. of India, Ministry of Women & Child Development, Shastri Bhawan, New Delhi.

- All the Deputy Commissioners in the State.
- All the Senior Superintendents of Police in the State.
- 7) Director, Social Security and Women & Child Development, Punjab.
- 8) All the Chairpersons and Members of Child Welfare Committees in the State.

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Named Fang Under Secretary Social Security

Endst. No.5/15/2001-1SS(3SS)/ 3024

Dated, Chandigarh:

A copy of the notification is forwarded to the Controller. Printing and Stationery, Punjab. Chandigarh for publication of this Notification in the Punjab Government Gazzette (Ordinary) and to supply 100 copies of the same to this Department.

Under Secretary Social Security